IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

CP/CA. No. 16/130/ND/2017

IN THE MATTER OF:

OM Pizzas & Eats India Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 441 (96)

Order delivered on 10.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER :- Mr. Pawan Kumar, Advocate

For the RESPONDENT

ORDER

:-

Order is Reserved

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)